


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)94/ BB/ 17	-	For appointment of IRP	Rule 6 of IB	Travel Tours Pvt Ltd Vs Fortuna Urbanscape Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ADITHYAN, S. MAYANNA D.L. (LAWYERS INC.)	FORTUNA URBANSCAPE PVT. LTD.	 9008175094.

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Lawyer Inc. filed vakalath for Respondent/Corporate Debtor. For filing objections, list it on 16/01/2018.


Member (T)


Member (J)